

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

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## Order

No.: 1443

Dated: 02-02-2018


Consequent upon the promotion of Shri Anil Verma, Junior Scale Stenographer of Jammu division as PA-Cum- Senior Scale Stenographer in the pay Scale of Rs. 9300-34800 with grade pay of Rs. 4600, vide order No. 1429 dated 30.01.2018, the following transfers and postings of PA-Cum-Senior Scale Stenographers in Jammu division are made in the interest of administration:

- 1) Shri Anil Verma, Junior Scale Stenographer, CJM Court, Udhampur upon his promotion as P.A.-cum-Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer, in the Court of Additional District & Sessions Judge, Doda vice Shri Jagdesh Raj Thakur.
- 2) Shri Jagdesh Raj Thakur, P.A.-cum-Senior Scale Stenographer posted in the Court of Additional District & Sessions Judge, Doda is transferred and posted as such in the Court of Principal District & Sessions Judge, Jammu vice Shri Ravi Dutt Sharma.
- 3) Shri Sunil Sharma, P.A.-cum-Senior Scale Stenographer posted in the Court of Pr. District & Sessions Judge, Rajouri is transferred and posted as such in the Court of Additional District Judge (Matrimonial Cases), Jammu vice Shri Bansi Lal.
- 4) Shri Bansi Lal, P.A.-cum-Senior Scale Stenographer posted in the Court of Additional District Judge (Matrimonial Cases), Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Udhampur vice Shri Aijaz Ahmad.
- 5) Shri Aijaz Ahmad, P.A.-cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Udhampur is transferred and posted as such in the Court of 2<sup>nd</sup> Additional District & Sessions Judge, Jammu vice Shri Harvinder Sharma.
- 6) Shri Harvind Sharma, P.A.-cum-Senior Scale Stenographer posted in the Court of 2<sup>nd</sup> Additional District & Sessions Judge, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Kathua vice Shri Rajesh Kumar.
- 7) Shri Rajesh Kumar, P.A.-cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Kathua is transferred and posted as such in

the Court of Motor Accidents Claims Tribunal, Jammu against the available vacancy.

- 8) Ms Madhu Sharma, P.A.-cum-Senior Scale Stenographer posted in the Court of 1<sup>st</sup> Additional District & Sessions Judge, Jammu is transferred and posted as such in the Court of Special Judge Anti-corruption, Jammu vice Shri Jai Kumar.
- 9) Shri Jai Kumar, P.A.-cum-Senior Scale Stenographer posted in the Court of Special Judge Anti-corruption, Jammu is transferred and posted as such in the Court of Principal District & Sessions Rajouri vice Shri Sunil Sharma.
- 10) Shri Ravi Dutt Sharma, P.A.-cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Jammu is transferred and posted as such in the Court of 1<sup>st</sup> Additional District & Sessions Judge, Jammu vice Ms. Madhu Sharma.

**(By Order)**



**(Jawad Ahmed)**

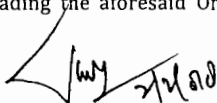
**Principal Secretary to  
Hon'ble the Chief Justice**

No.

Dated:

**Copy to the:**

1. Registrar General, High Court of J&K at Jammu.
2. Registrar Vigilance, High Court of J&K at Jammu.
- 3-7. Principal District & Sessions Judge Jammu/Bhaderwah/Udhampur/Kathua/Rajouri.
8. 1<sup>st</sup> Additional District & Sessions Judge, Jammu.
9. 2<sup>nd</sup> Additional District & Sessions Judge, Jammu
10. Special judge Anti-corruption, jammu
11. Additional District Judge Matrimonial cases, Jammu
12. Presiding Officer, MACT, Jammu.  
.... for information and necessary action.
13. Order File.
12. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.



**Principal Secretary to  
Hon'ble the Chief Justice**